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SECTION 4].

MINISTRY OF HEALTH AND FAMILY WELFARE
(Food Safety and Standards Authority of India)

CORRIGENDA

New Delhi, the 21st December, 2011

F.No. 3/15015/30/2011.- In the notification of the Food Safety and Standards Authority of India, published in the Gazette of India, at pages 1-53 of Food Safety and Standards (Packaging and Labeling) Regulations, 2011, Extraordinary, Part III, Section 4, vide notification number 2-15015/30/2010, dated the 1st August, 2011,-

1. Page 31,-

(a) line 22, *for* “Every container” *read* “Every bottle”.

(b) line 41, *for* “good grade” *read* “food grade”.

2. Page 33, line 16, *for* “ All Crystallized fruit” *read* “ All Candied, Crystallized and Glazed fruit or Vegetables or Rhizome or Fruit peel”.

3. Page 34, -

(a) line 7, *for* ‘and fat in gram (g) or ml’, substitute ‘and fat in gram (g)’.

(b) line 43 and 44 *for* “or disease, risk reduction claim” *read* “or disease risk reduction claim”.

4. Page 36, line 19 *for* “NATURAL COLOUR(S)” *read* “NATURAL COLOUR(S)”.

5. Page 40, line 13, *for* “required under 2.4” *read* “required under 2.4.4 and 2.4.5”.

6. page 43, -

(a) line 2 *for* “Total milk fat content percent by weight.....” *read* “Total fat content..... percent by weight” .

(b) line 6 and 7, *for* “Date of packing.....” *read* “date of packing.....”.

“ Per cent by weight...”

(c) line 8 *for* “Milk Fat Content.....” *read* “Milk Fat Content..... Per cent by weight”.

(d) line 9 *for* “Total Milk Fat Content Percent by weight.....” *read* “Total Fat ContentPer cent by weight”.

(e) line 13, *for* “Total Fat Content Per cent by weight.....” *read* “Total Fat ContentPer cent by weight”.

7. Page 44, line 29, *for* “(Evaporated Milk) (This tin contains the equivalent) of (x)...liters of toned milk” *read* “(Evaporated Milk) This tin contains the equivalent of (x)...liters of toned milk”.

8. Page 47, line 21, *for* “This package of (name of the food contains added)..... MONOSODIUM GLUTAMATE” *read* “This package of (Name of the food) contains added MONOSODIUM GLUTAMATE”.

9. Page 48, line 31 to 36 *for*,

“

This.....(Name of food) contains..... Contains an admixture of Aspartame (Methyl Ester and Acesulfame Potassium. Not recommended for children.
(a) *Quantity of sugar added..... gm/100gm,
(b) No sugar added in product.
* Not for Phenylketoneuricss (if Aspartame is added)

*strike out whatever is not applicable.”

read

“

This.....(Name of food) contains..... an admixture of Aspartame (Methyl Ester) and Acesulfame Potassium. Not recommended for children.
(a) *Quantity of sugar added..... gm/100gm,
(b)*No sugar added in product.
(c) Not for Phenylketoneuricss (if Aspartame is added)
*strike out whatever is not applicable.

10. Page 49, line 2, *for* “Regulation 3.1.2 (1) of Food Safety and Standards (Food Products Standards and Food Additives) Regulation 2011” *read* “Regulation 3.1.3 (1) of Food Safety and Standards (Food Products Standards and Food Additives) Regulation 2011”.

11. Page 51,-

(a) line 23 and 24 *for* “ADDED (NAME OF THE FRUIT) FLAVOUR” *read* “(NAME OF THE FRUIT) FLAVOURED”.

(b) line 31 and 32 *for* “contain not less than 40 mgms” *read* “contain not less than 40 mg”.

12. Page 52,-

(a) line 14, - *for* “regulation 2.2.2 (4)” *read* “regulation 2.2.2 (3)”.

(b) line 21 *for* “wholesale packages” *read* “multi piece packages”.

(c) line 21, *for* “ list of ingredients.” *read* “list of ingredients, nutritional information”.

[V.N Gaur]
Chief Executive Officer